

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 785 OF 2023**

IN THE MATTER OF:

**News Item titled "Kasauli Distillery dumps effluents into water source supply affected"
appearing in Tribune dated 15.12.2023**

AMENDED MEMO OF PARTIES (As Per ORDER DATED 08.12.2025)

**News Item titled "Kasauli Distillery dumps effluents into water source supply affected"
appearing in Tribune dated 15.12.2023**

VERSUS

1. Himachal Pradesh State Pollution Control Board
Through its Member Secretary,
Him Parivesh, Phase-III, New Shimla 171009, Himachal Pradesh
Email: mppcb-hp@nic.in / mppcb@gmail.com (Respondent No.1)
2. Central Pollution Control Board
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi – 110032
Email: mscb.cpcb@nic.in (Respondent No.2)
3. District Magistrate, Solan
Deputy Commissioner Office, Solan, Himachal Pradesh-173212
Email: dc-sol-hp@nic.in (Respondent No.3)
4. Regional Office, MOEF & CC, Himachal Pradesh
C.G.O. Complex, Shivalik Block, Longwood,
Shimla – 171001, Himachal Pradesh
Email: iro.shimla-mefcc@gov.in (Respondent No.4)
5. Mohan Meakin Private Limited
At Kasauli, Through its Unit
Email: solan@mohanmeakin.com (Respondent No.5)
6. Ministry of Environment, Forest & Climate Change
Through its Secretary
3rd Floor, Prithvi Wing, Indira Paryavaran Bhawan,
Jor Bagh, New Delhi – 110003
Email: secy-moef@nic.in (Respondent No.6)
7. Ministry of Jal Shakti
Through Secretary,
6th Floor Cabin, Shram Shakti Bhawan,
Rafi Marg, New Delhi – 110001
Email: egov-mowr@nic.in (Respondent No.7)